

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठORDER OF THE HEARING ON 23rd April, 2024, 10:30 A.M.

CP (IB) No. 26/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Aeris Communications India Pvt. Ltd. -Vs- Om Jay EV Ltd.
Under Section	9 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. Shashank Deo Sudhi, Adv.

For Respondent (s) Mr. Abhisek Mohanty, Adv.

ORDER

Ld. Counsel Mr. Shashank Deo Sudhi appeared for the petitioner. Ld. Counsel Mr. Abhisek Mohanty appeared for the respondent. Petitioner counsel represents that he is ready to proceed with this Section 9 IBC, 2016 application even though arbitration proceedings is initiated subsequently and pending. At the request of both sides, matter is adjourned for final hearing by 04.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)